

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) Insolvency No. 308 of 2020

IN THE MATTER OF:

Praveen Kumar Nanda Kumar

...Appellant

Versus

VSL Securities Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant : None

For Respondent : None

ORDER

20.02.2020 There is no Representation on the side of the Appellant. At the time of calling of the matter at 12:20 P.M. either in person or through Learned Counsel.

Hence, the Registry is directed to List the matter on **24th February, 2020**.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

pks/nn